

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 7 of 2014 in  
Appeal No. 28 of 2013**

**Dated : 24<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Bharat Aluminum Co. Ltd. ... Review Petitioner/ (s)  
R.2**

**Versus**

**Chhattisgarh State Power  
Distribution Co. Ltd. .... Respondent/Appellant**

**Chhattisgarh State Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Review Petitioner(s) : Ms. Rajkumari Banju for  
Mr. Prashanto Chandra Sen**

**Counsel for the Respondent(s): Mr. C.K. Rai for CSERC  
Ms. Suparna Srivastava**

**ORDER**

The learned counsel for the State Commission seeks some time to file the reply, if any, after serving copy on the other side.

The learned counsel for the other Respondent has already filed the reply.

Post the matter for hearing on **06.05.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js